

**Correspondence in Bilingual Language**

1421. SHRI RAM TAHAL CHAUDHARY:  
SHRI SURENDRA PRASAD YADAV  
(JAHANABAD):

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of offices of Central Government which have been directed to make correspondences in two languages;

(b) the departments and offices where bilingual computers have been set up;

(c) the percentage of letters which have been replied in Hindi through these computers by the departments and offices; and

(d) the details of action taken in regard to use of Hindi in official correspondences and administrative work in Hindi speaking areas;

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Under Official Language Rules, 1976, communication from Ministries/Departments/Offices located in region "A" and "B" to offices located in region "C", except notified offices, shall be in two languages.

(b) According to the information submitted by various Ministries/Departments in their quarterly progressive report regarding progressive use of Hindi, mostly bilingual facilities are available in their computers.

(c) Ministries/Departments do not maintain any details of Hindi letters prepared through computers. But according to the information given in the progressive reports received from Ministries/Departments approximately 30% of the work is done through computers.

(d) Targets are fixed for doing correspondence and administrative work in Hindi by Hindi speaking states viz states in region "A", in Annual Programme prepared by Department of Official language every year for implementation of Official Language policy. Datas of achievements against the targets fixed are shown in the Annual assessment Report. The report is laid on the table of both the Houses.

**Onion Contribution by States**

1422. PROF. PREM SINGH CHANDUMAJRA:  
DR. SUSHIL INDORA:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have made any assessment with regard to the supply of onion by various States;

(b) if so, the details of the contribution of Maharashtra, Orissa, Uttar Pradesh, Kamataka, Gujarat and rest of India in production on onion; and

(c) the extent of damage caused to onion crops due to untimely rains in each State, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) and (b) India produces around 40 lakh MTs of onion annually. The area under onion in the country is the highest in Maharashtra accounting for about 20% followed by Orissa with 14.6%, Uttar Pradesh with 12.2%, Kamataka with 11.5% and Gujarat, 8.2%. In terms of production, Maharashtra ranks first followed by Gujarat, Uttar Pradesh, Orissa and Kamataka.

(c) According to the assessment made by National Horticultural Research and Development Foundation, Pune, the recent untimely rains have reduced the onion crops in major onion producing States like Maharashtra by 26%, Gujarat by 18%, Uttar Pradesh by 34% Orissa by 27% and Kamataka by 24%.

**Separate State**

1423. SHRI BRAJ MOHAN RAM:  
SHRI AJAY CHAKRABORTY:  
SHRI V.V. RAGHAVAN:  
SHRIMATI GEETA MUKHERJEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to introduce any Bill in Parliament for providing Uttaranchal, Varnanchal and Chattisgarh the Status of separate States;

(b) whether the draft bills seeking formation of new States were sent to the respective States for their approval;

(c) if so, the details and outcome thereof;

(d) whether any suggestion from any Legislative Assembly for formation of the new State has been received;

(e) if so, the details thereof;

(f) whether it is a fact that a three member committee was appointed headed by Union Defence Minister Shri George Fernandes to decide over the inclusion of Udham Singh Nagar in the proposed Uttaranchal State; and

(g) if so, the outcome thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The matter is under consideration.

(b) and (c) The draft Bills providing for the formation of new States of Uttarakhand/Uttaranchal/ Jharkhand and Chattisgarh were referred to the State legislatures of Uttar Pradesh, Bihar and Madhya Pradesh respectively in August, 1998 for expressing their views as required under article 3 of the Constitution of India. The views of the State Legislatures have been received.

(d) and (e) A resolution has been received from the Legislative Assembly of Pondichery in this connection.

(f) and (g) A co-ordination Committee has been formed in this regard. The report of the Committee is awaited.

### Purchase of Crude Oil

1424. SHRI RAJ NARAIN PASSI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the rate at which the payment was made to Oil & Natural Gas Commission, Oil India Limited and foreign companies for crude oil during 1995;

(b) whether payment for crude oil has been agreed to the international rate to the private parties; and

(c) if so, the rate at which the payment has been made to the private parties for crude oil alongwith the quantity of crude oil proposed from them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) The payment was made to Oil and Natural Gas Commission and Oil India Limited for crude oil during 1995 at the rate of Rs. 3169/MT (provisional) plus applicable sales-tax.

(b) Yes, Sir.

(c) The details are given in the statement attached.

### Statement

*The rates at which the payment has been made to private parties for crude oil alongwith the quantity of crude oil purchased from them are as follows:*

Name of company	Field	Rate	Quantity received during 1995*
1	2	3	4
Hindustan Oil Exploration Co. Ltd.	Aajol	Rs. 3122/MT** (Provisional)	233 (MT)
Larson and Tubro Ltd. and Joshi Technology Intl. Inc.	Dholka	Dubai crude price per Bbl (Provisional)	2924 (MT)
Enron Oil and Gas India Ltd. Reliance Industries Ltd.	Panna & Mukta	Brent (Dtd) minus US\$ 0.10 per Bbl (Provisional)	396247 (MT)
Geoenpro Petroleum Ltd. Enpro India Ltd. Geopetrol International Inc.	Kharsang	BQ minus (Bonny Ltd. OSP minus Bonny Medium OSP) per Bbl	6329 (MT)